

OFFICE OF THE
CHINGMEIRONG YENKHOIBA MENJOR
MAMANG MAKHA LEIKAI SINGLUP

Imphal East-District, Manipur
Regd. No. 195/SR(IE) 2008

Ref. No. _____

Date _____

To,
Shri R.S. Sharma, Chairman TRAI
Mahanagar Doorsanchar Bhawan,
Jawaharlal Nehru Marg (Old Minto Road),
New Delhi – 110002

Subject: Anti-consumer stem of TRAI of continuation of IUC.

Sir,

Now with data centric network where all communication is actually data communication only, IUC-a relic of the past, has absolutely no reason to be present, unless of course TRAI wants to lead the country back to Stone Age. IUC in today's context rewards the legacy 2G & 3G networks for their inefficiency.

Imposition of IUC charges on 4G network amounts to punishing customers of these networks for efficiency and zero termination cost of their networks. The decision of TRAI to review the continuation of IUC, two years after its declaration of IUC phase out w.e.f 01.01.2020 is therefore most inexplicable.

IUC continuity will kill the initiative and latest technology in the country because of its inherent design to subsidize old dying 2G & 3G technologies.

TRAI should stipulate that high costs of older technologies needs to be borne by the telecom operators and it should not be subsidized through IUC.

Yours,

Ch. Kujee
(Secy)